

tion 5 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-7491/66].

ANNUAL REPORT OF INDIAN AIRLINES CORPORATION

The Minister of State in the Ministry of Transport and Aviation (Shri C. M. Poonacha): I beg to lay on the Table—

- (1) A copy of the Annual Report of the Indian Airlines Corporation for the year 1965-66, under sub-section (2) of section 37 of the Air Corporation Act, 1953. [Placed in Library. See No. LT-7492/66].
- (2) A copy of the Certified Accounts of the Indian Airlines Corporation for the year 1965-66 together with the Audit Report thereon, under sub-section (4) of section 15 of the Air Corporations Act, 1953. [Placed in Library. See No. LT-7494/66].
- (3) A copy of the Certified Accounts of the Air India for the year 1965-66 together with the Audit Report thereon, under sub-section (4) of section 15 of the Air Corporations Act, 1953. [Placed in Library. See No. LT-7494/66].

AMENDMENT TO KERALA STATE AGRICULTURAL LOAN RULES

The Deputy Minister in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Shyam Dhar Misra): I beg to lay on the Table a copy of Notification S.R.O. No. 411/66 published in Kerala Gazette dated the 1st November, 1966, making certain amendment to the Kerala State Agricultural Loan Rules, 1962, under sub-section (3) of section 9 of the Kerala Agriculturists Loans Act, 1961, read with clause (c) (iv) of the Proclamation dated the 24th March, 1965, issued by the Vice-president, discharging the functions of the President in relation to the State of Kera'a. [Placed in Library, See No. LT-7495/66].

**Not recorded.

NEWSPRINT CONTROL (FIRST AMENDMENT ORDER)

The Minister of Commerce (Shri Manubhai Shah): On behalf of Shri Mohammad Shafi Qureshi I lay on the Table a copy of the Newsprint Control (First Amendment) Order, 1966 published in Notification No. S.O. 2708 in Gazette of India dated the 6th September, 1966, under sub-section (6) of section 3 of the Essential Commodities Act, 1955 [Placed in Library. See No. LT-7496/66].

12.23 hrs.

RE: RESIGNATION OF MEMBER

श्री लक्ष्मी दास (मरयालगुडा) : अध्यक्ष महोदय, केवल इसके कि मैं अपना इस्तीफा दूँ, मैं आप के सामने कुछ निवेदन करना चाहता हूँ। आप मुझे इजाजत दें तो मैं अपनी बात दो मिनट में खत्म कर दूँगा।

अध्यक्ष महोदय : कल इस मामले पर लोकसभा में बहस हो चुकी है। मेरी दरखास्त है कि जब तक हम रुजस को न बदलें तब तक मैं इस की इजाजत नहीं दे सकता।

श्री लक्ष्मी दास : सरकार ने विशाखा-पटनम में स्टील प्लांट कायम न करके वहां पर जो दमन का काम शुरू किया है उसके खिलाफ मैं इस्तीफा देना चाहता हूँ। आज वहां पर लोग हंगर स्ट्राइक कर रहे हैं...

अध्यक्ष महोदय : अब यह रेकार्ड पर नहीं जायेगा। (व्यवधान)

श्री लक्ष्मी दास : **

अध्यक्ष महोदय : मैंने कल भी कहा था इस के बारे में। कल बहस हो चुकी है...

श्री लक्ष्मी दास : **

श्री दीर्घ (भलीगढ़) : यहां दो माहल्ल चल रहे हैं। हमारे सामने कुछ नहीं आ रहा है।

श्री लक्ष्मी दास : ** (व्यवधान)